

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 656 of 2019**

**IN THE MATTER OF:**

**State Trading Corporation of India Ltd.**

**...Appellant**

**Versus**

**Concast Steel & Power Ltd. (In Liquidation)**

**...Respondent**

**Present**

**For Appellant: Dr. Maurya Vijay Chandra, Advocate.**

**For Respondent: Ms. Ekta Bhasin, Advocate.**

**ORDER**

**06.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 30<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)